

12.33 hrs.

RE: PREVENTION OF CRUELTY TO COWS BILL, 2003

Title: Motion for leave to introduce the Prevention of Cruelty to Cows Bill, 2003. (Motion opposed. Speaker disallowed taking up of the Bill for introduction.)

MR. SPEAKER: Now, the House may take up item No. 12. Shri Rajnath Singh.

(Interruptions)

THE MINISTER OF AGRICULTURE (SHRI RAJNATH SINGH): I beg to move for leave to introduce a Bill to provide for effective measures for the prevention of cruelty to cows and for matters incidental thereto. *(Interruptions)*

MR. SPEAKER: I have received notices from the following Members and I am going to permit all the Members to speak.

(Interruptions)

MR. SPEAKER: I have received notices from Shri Varkala Radhakrishnan, Shri G.M. Banatwalla, Shri E. Ahamed, Shri Basudeb Acharia, Shri Moinul Hassan, Shri Somnath Chatterjee, Shri Suresh Kurup, Shri Shivraj V. Patil, Dr. Raghuvansh Prasad Singh, Shri E.M. S. Natchiappan, Kumari Mamata Banerjee, Shri S.S. Palanimanickam, Shri Anil Basu, Shri Lakshman Seth, Shri Rupchand Pal, Shri Satyavrat Chaturvedi, Shri K.H. Muniyappa and Shri Shriprakash Jaiswal. I am going to permit you all.

I have also received notices from Prof. A.K. Premajam, Shri Mahboob Zahedi, Shri Yerrannaidu and Dr. Krishnan. I am going to allow every Member to speak in the House. These Members do not want the introduction of the Bill.

(Interruptions)

MR. SPEAKER: I ask Shri Radhakrishnan to speak now. I permit Shri Radhakrishnan to speak and I am going to allow every Member to speak.

(Interruptions)

MR. SPEAKER: Your name is also there. You can also speak on this issue. I have no problem in allowing Members to speak. Those Members who are opposing the introduction of this Bill will be permitted to speak. Shri Varkala

Radhakrishnan's name is the first in the list. So, I have permitted Shri Radhakrishnan to speak.

(Interruptions)

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, I oppose the introduction of this Bill. *(Interruptions)*

MR. SPEAKER: Please go to your seats. I am going to permit the Members to speak on this issue. Your name is also there. Kumari Mamata Banerjee, your name is also there.

(Interruptions)

MR. SPEAKER: Shri Rajnath Singh has asked the permission of the House to introduce the Bill. Shri Varkala Radhakrishnan has given notice to oppose the introduction of this Bill. So, he may speak now.

(Interruptions)

SHRI V. VETRISSELVAN (KRISHNAGIRI): Sir, we are opposing the introduction of this Bill as this is against the fundamental right of the citizens. *(Interruptions)* Sir, how can we allow him to introduce this Bill? *(Interruptions)*

MR. SPEAKER: Hon. Members, I can understand your sentiments. I think you are opposing the introduction of this Bill. Dr. Krishnan, I am going to allow you to speak. Your name is also there. Please go to your seats. Let the proper procedure be followed in the House. The proper procedure is, the Minister has asked the leave of the House to introduce the Bill.

(Interruptions)

MR. SPEAKER: You have expressed your desire to speak. When I permit you to speak and if you do not speak, then, without your speeches, I will have to go ahead.

(Interruptions)

DR. MANDA JAGANNATH (NAGAR KURNOOL): Sir, this Bill is against the fundamental right of the individuals.
(Interruptions)

MR. SPEAKER: Hon. Members, I have to inform the House that, as per well established practice, the Speaker does not decide whether or not a Bill is constitutionally within the legislative competence of the House. The House also does not take a decision on the specific question of *vires* of a Bill.

Therefore, the Members can put up their views. But it is not within the competence of the Speaker as to whether the Bill can be introduced or not.

Now, would Shri Radhakrishnan like to speak or not? I have permitted Shri Radhakrishnan to speak.

(Interruptions)

MR. SPEAKER: I am ready to permit all the Members who want to speak. They can oppose the introduction, if they do not want the introduction of the Bill.

(Interruptions)

SHRI VARKALA RADHAKRISHNAN : I oppose the introduction of the Bill.

(Interruptions)

SHRI SOMNATH CHATTERJEE (BOLPUR): We want to hear everybody. (Interruptions) Let us speak one by one.
(Interruptions) सुमा जी, क्या आप इस बिल पर कौंसेसेज नहीं चाहेंगी? (व्यवधान)

MR. SPEAKER: I adjourn the House for ten minutes.

(Interruptions)

12.41 hrs.

The Lok Sabha then adjourned till fifty-one minutes past Twelve of the Clock.

12.51 hrs

*The Lok Sabha re-assembled at fifty-one minutes
past Twelve of the Clock.*

(Mr. Speaker in the Chair)

MR. SPEAKER: Hon. Members, I am requesting the Parliamentary Affairs Minister to speak now. Please sit down.
खैरे जी, आप क्या बोलना चाहते हैं।

श्री चन्द्रकांत खैरे (औरंगाबाद, महाराष्ट्र) : अध्यक्ष महोदय, मैं कहना चाहता हूँ कि गो हमारी माता है। हिन्दुओं के 33 करोड़ देवी-देवताओं में से एक है। इसलिए जो बिल लाया गया है, उसे पास करके गोहत्या बंद होनी चाहिए। (व्यवधान)

MR. SPEAKER: There is no debate on the Bill now. Please sit down.

(Interruptions)

MR. SPEAKER: I am telling you that there is no discussion on the Bill now. Please sit down.

श्री सुरेश रामराव जाधव (परभनी) : अध्यक्ष महोदय, हम अपनी पार्टी शिव सेना की भावना यहां रख रहे हैं, गोहत्या बंद होनी चाहिए, यह बिल इन्द्रोड्यूस होना चाहिए। (व्यवधान)

MR. SPEAKER: We are not going to take up the Bill.

(Interruptions)

MR. SPEAKER: I have already told you that we are not going to take up the Bill. Please sit down.

श्री चन्द्रकांत खैरे : गाय हमारी माता है, गोहत्या बंद होनी चाहिए। (व्यवधान)

स्वास्थ्य और परिवार कल्याण मंत्री तथा संसदीय कार्य मंत्री (श्रीमती सुमा स्वराज) : अध्यक्ष जी, जो विधेयक (व्यवधान)

श्री जी.एम.बनातवाला (पोन्नानी) : यह इलेक्शन स्टंट है।(व्यवधान)

श्रीमती सुमा स्वराज : बनातवाला जी, आप बैठेंगे या नहीं, प्लीज आप बैठ जाइये। अगर मुझे बोलने देना है तो बैठ जाइये।

अध्यक्ष जी, गोवध निोध के संबंध में जो विधेयक कृषि मंत्री, श्री राजनाथ सिंह जी ने प्रस्तुत किया है।(व्यवधान)

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : अभी प्रस्तुत नहीं किया गया है।(व्यवधान)

श्री रामजीलाल सुमन (फिरोजाबाद) : अभी प्रस्तुत नहीं हुआ है।(व्यवधान)

अध्यक्ष महोदय : प्रस्तुत करना चाहते हैं।

श्रीमती सुमा स्वराज : प्रस्तुत करने की अनुमति मांगी है।(व्यवधान) गोवध निोध के संबंध में जो विधेयक प्रस्तुत करने की अनुमति कृषि मंत्री श्री राजनाथ सिंह जी ने मांगी और उसके बाद सदन में जिस तरह की भावनाएं व्यक्त की गई हैं, उन्हें देखकर हमने तय किया है कि हम पहले एक सर्वदलीय बैठक बुलायेंगे।(व्यवधान)

श्री जी.एम.बनातवाला : पहले से मालूम नहीं था?

अध्यक्ष महोदय : बनातवाला जी, प्लीज आप बैठिये।

श्रीमती सुमा स्वराज : नहीं मालूम था।(व्यवधान)

अध्यक्ष महोदय : बिल आने के पहले कैसे मालूम हो सकता है। प्लीज बैठिये।

श्रीमती सुमा स्वराज : अध्यक्ष जी, हमने तय किया है कि इसके बारे में हम एक सर्वदलीय बैठक बुलायेंगे। एक आम सहमति बनाने के बाद ही इस विधेयक को लायेंगे। इसलिए अब आप अगला विषय ले लें।

अध्यक्ष महोदय : आप आम सहमति बनाने की कोशिश करेंगी।

श्रीमती सुमा स्वराज : उसमें आपकी भी मदद लेंगे।

MR. SPEAKER: Hon. Members, now I am going to the 'Zero Hour.' Please sit down.

Shri Girdhari Lal Bhargava to speak now.

...(व्यवधान)

अध्यक्ष महोदय : मैं आपको इजाज़त दूंगा, आप अपनी जगह पर तो चलिये। गिरधारी लाल भार्गव जी, आप बोलिये।

...(व्यवधान)

श्री सत्यव्रत चतुर्वेदी (खजुराहो) : मान्यवर, सरकार के काम करने का तरीका बड़ा अजीब है। अपने ही दलों से ये सहमति नहीं लेते हैं। (व्यवधान) कम से कम अपने दलों को तो विश्वास में लीजिए। (व्यवधान)

अध्यक्ष महोदय : वह विषय हो गया है। That subject is already over. भार्गव जी, मैंने आपको बोलने की इजाज़त दी है। आप बोलना चाहते हैं तो बोलिये।

...(व्यवधान)

MR. SPEAKER: Do you know that Shri Girdhari Lal Bhargava is waiting for raising an issue for the last one month? एक महीने से वह राह देख रहे हैं। इस तरीके से उनका लोकतंत्र से विश्वास उठ जाएगा।